## Views of R.B.I. Board regarding Production of Food Crops

1169. SHRI M. KALYANASUNDARAM: Will the Minister of AGRTCULTURE be pleased to state :
(a) whether the Board of Directors of R. B. I. visualised a possible set back in the production of food crops due to the recent severe floods and droughts;
(b) if so, the remedies suggested by them; and
(c) the decisions of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANN4SAHEB P. SHINDE): (a) In the Raport of the Central Bank of Directors of the Reserve Bank for the year ended 30th June, 1971, a reference has been made in para 182 to the likely impact of severe floods, droughts, eic. on the growth rate. With regard to food crops, it has been stated that this may cause perhaps no more than small se: back to the growth rate.
(b) and (c). Para 188 of the Report refers to developmentel efforts. The measures referred to therein viz., larger ntilisation of irrigation potential, wider spread of improved seeds, fertilisers and better farming practices, development of dy farming technidues, further exploitation of ground water resources and strengthening of rice research, are already being pursued under the Fourth Pive Year Plan.

The Ministry took steps for (i) organisirg more production as soon as flood waters receded, or the spell of drought ended and for (ii) increasing, to the maximum extent practicable, food roduction so as to balance the shortage arising in flood or drought affected areas.

> Representation from Asrociation of Taxi
> Drivers regarding facilities at Taxi stands in Delhi/New Delhi
1170. SHRIMATI MUKUL BENER. II: Will the Minister of SHIPPING AND

TRANSPORT be pleased to state :
(a) whether representations have been roceived from the Association of TaxiDriveres in Delhi/New Delhi that covered sheds should be provided in taxi-stands to protect the taxi-drivers from sunand rain;
(b) whether it has also been represented that there should be provision of taps for drinking water in the taxi-stauds; and
(c) if so, the action taken on the representations?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHFI RAJ BAHADUR): (a) to (o). The infomation required is being collected and will be laid on the Table of the sahtio, as soon as it is received.

## Large sale transier f eachors in Governmeat Schools, Delhi

1171. SHRIMATI MUKUL BANERJ: Will the Minister of EDUCATION AND SOCIAL WRLFARE be pleased to state:
(a) whethar there has been a large seale transfer of teachers in Goverameot Schools in the Ubion Terriory of Delhi; and
(b) if so, reasons therof.

THE DEPUTY MINISTER IN The MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D. P. YADAVA) : (a) No, Sir.
(b) Does not arise

## Setting ap of New Medical College in New Delhi

1172. SHRIMATI AUKUL BANERJ: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
(a) the present stage in the setting up of a new medical college in New Delhi.
(3) the arnmber of ments provided thenela;
(c) the qualifentions, ate refaticed for admiasion of students; aad
(d) whethor all the ofudents wbo paased the PreaMedical examination of Dolbl University in 1971 in Fient Divialoa and fatied to eot edmaistion in the existing colloges will be admated theroiv?

THE MINISTER OP STATE IN THE MINISTRY OF HEALTH AND FAMIIY PLANNING (PROR. D P CHATTOPADHYAYA) (a) The Modical College in the Delhi University hat started function. ing with effeet from 25th October, 1971
(b) 125 in 1971.
(o) The eligibility conditions for admitusion to the course are at follows
(1) Pre-Medical Brumination 1871 of Delhi Univarsity in at leat lst Class ( $60 \%$ marks)
(i1) Chlldren of Contral Govt. Employese postad in Dolhi daring the pariod sot exceeding lat three yours
(d) All the atndeata who appliad for admission and fulfilled the eligibility conditions have heen admitued to this college and to the L L R M Medical College Meerut where $\mathbf{5 0}$ seats have been provided

Heath hazard due to upen drain adjoiniug
Lodi Colony
1173 SHRIMATI MUKUL BANERJI Will the Minister of HEALTH AVD PAMILY PLANNING be pleased to state
(a) Whether to is awere that the open dram adjouniag Lodi Coloay, Now Delhi and contiguows to Kotla Mubarkpur (known as Oands Nala) is a veritable health hazasd and is breoding ground of trongtitor;
(b) whethor the drain gets thooded during ramy saccon asd causis cosendera. ble incoavenlences to the lacel mopile. and
(c) whether any action is proposed to relign the drand or fill it up ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROH D P CHATTOPADHYAYA) (a) to (c) Information is being collected and will be laid on the Table of the Sabha when recenved

उस्तर प्रवेका मे fि्यमो मे कंतर को सेकोे क लिये निरोषातमक क्षाप

 को छृपा करें $f$ व
 का 耳योण कले घोर गोfिया कतने चाली 40 प्रतिस fिभ्रयो का कैष्रा हुपा हैं ,
(ब) यदि हाँ, गा उस प्रदेष मे हुल
 उन fस्त्यो की मक्या कितनी है जिन्हे सरकारी चर्चं वर विशेष इलाज के तिये पटना इ म्टीट्यूक्यन मे मेला गया है, घोर
(ग) भावष्य म हस बीमारी वा रोकने के लिये क्या निराधार्मक उपाय किये गय है ?

स्थास्थ मौर परिवार नियोलन मन्याल हो राज्य मन्त्रो (प्रो० जी० की० च्ट्टोषामझाप) . (क) कलीनिकल प्रयाग योर निरोषण की वर्तमरन स्थिति मे यह्ट निश्चित रूप से नही कहा आ सक्ता है कि खाने वाली गोलिया (गर्भनिरोधनों) या लूप से कैसर नहीं होता। स्रका काष्या यह्ट है क्र मनुष्य मे स्वरी ववित

